

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 22nd January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Wardha Power Company Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Deepa P. Chawan
Mr. Kiran Gandhi
Ms. Ramni Taneja for R-2

Mr. Ravjyot Ghuman for R-3
Mr. Gaurav Dudeja for R-4

Mr. Buddy A. Ranganadhan

ORDER

We have heard the learned counsel for the Respondent No.2.

Post the matter for further hearing on **11th & 12th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**